

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 216
IB-599/ND/2020

IN THE MATTER OF:

M/s. Precitech Engineers

...PETITIONER

Vs.

M/s. Selvon Instruments Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 02.12.2020
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Operational-creditor :

For the Respondent/ Corporate-debtor :

ORDER

None has appeared at the time of virtual hearing of the matter. Therefore, in the interest of justice, let the matter be listed on 8th December, 2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**